

# **Monthly Information Bulletin on Corporate Sector**

**May, 2015**

**Government of India**

**Ministry of Corporate Affairs**

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan

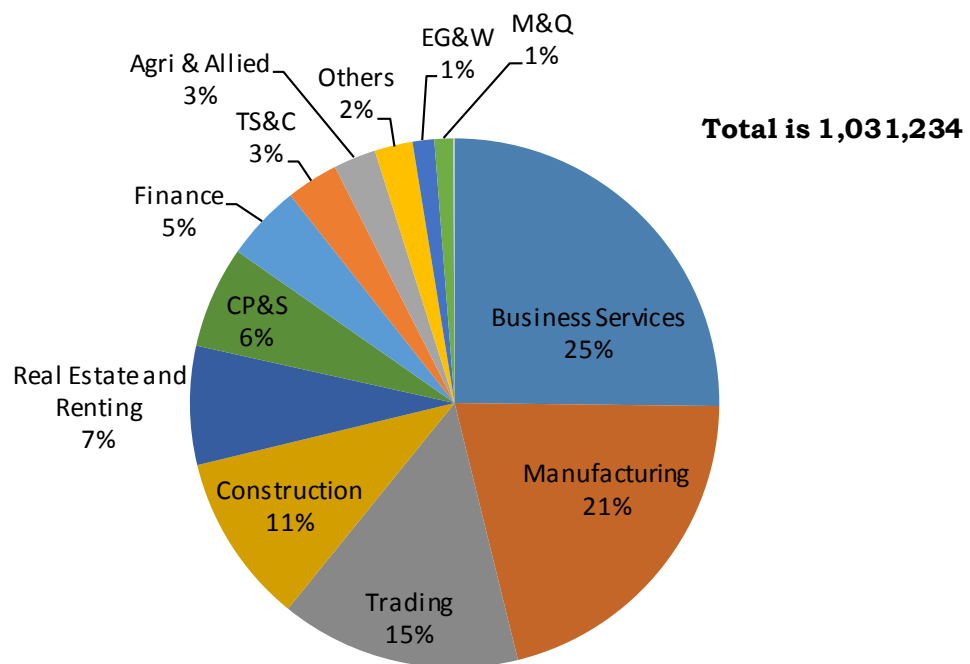
New Delhi-110001.

## **HIGHLIGHTS**

### **I. REGISTERED COMPANIES AS ON 31<sup>st</sup> MAY, 2015**

1. The total number of companies registered in the country as on 31<sup>st</sup> May, 2015, stood at 1,472,179. Of them, 272,242 companies were closed; 271 companies were assigned dormant status as per the Companies Act, 2013; 139,224 companies have not filed their statutory annual filings for 3 years consecutively; 5,309 companies were under liquidation; 23,721 companies were in the process of being struck-off and 178 companies were in the process of being re-activated. Taking the above into account, there were 1,031,234 active companies as on 31<sup>st</sup> May, 2015.
2. Out of the 272,242 closed companies, about 10,336 companies were liquidated/dissolved; 241,430 companies were defunct (and hence struck-off); 15,686 companies were amalgamated/ merged with other companies; 4,790 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31<sup>st</sup> May, 2015.
3. Out of the 1,02,4769 active companies limited by shares; 961,614 were Private companies limited by shares; and 63,155 were Public companies limited by shares, of which 7,067 were Listed and 56,088 were Unlisted Companies (**Table 1.2**).
4. Authorized Capital wise distribution of active companies as on 31<sup>st</sup> May, 2015 (**Table-1.3**) indicates that about 65.76% of companies (678,137 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.15% of companies (22,130 in number) have authorized capital of above Rs.10 crore each.
5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (297,184), followed by Delhi (274,681) and West Bengal (185,602). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (217,358), followed by Delhi (198,288) and West Bengal (137,450) as on 31<sup>st</sup> May, 2015 (**Table-1.4**).
6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.60 lakh) followed by Manufacturing (2.16 lakh), Trading (1.51 lakh) and Construction (1.07 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).

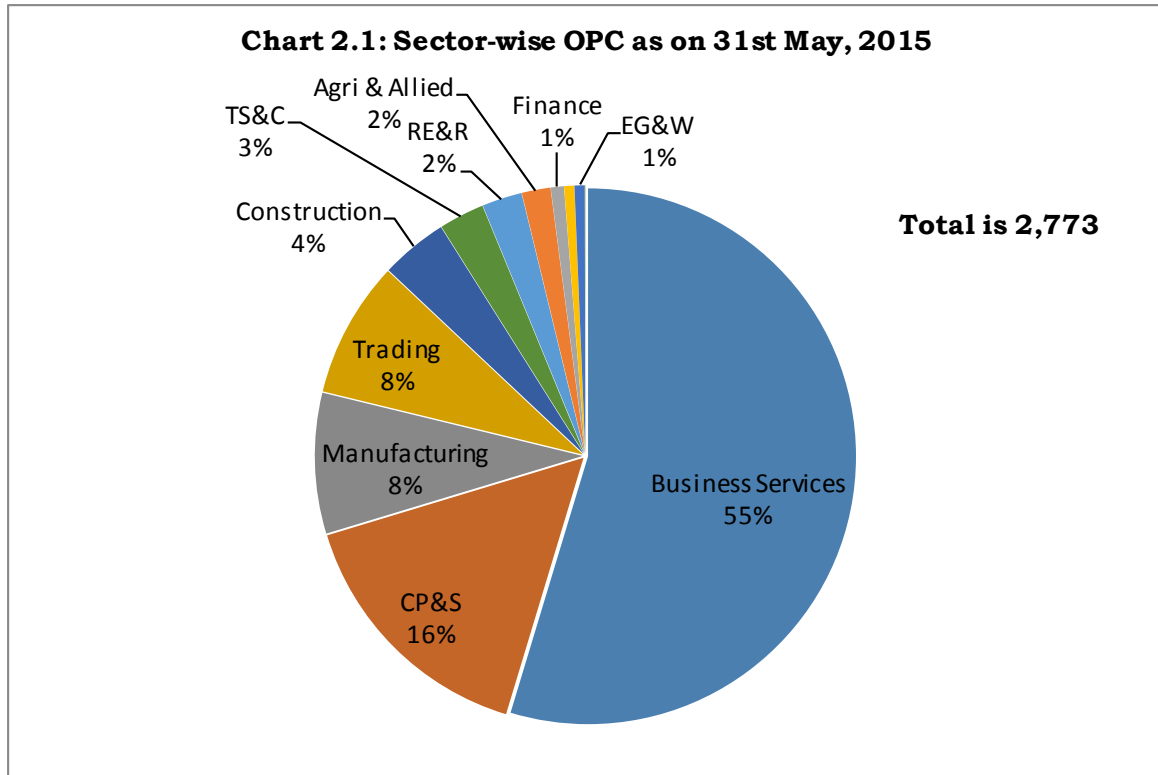
**Chart 1.1: Sector-wise Active Companies as on 31st May, 2015**



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 23,976 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

## **II. ONE PERSON COMPANY**

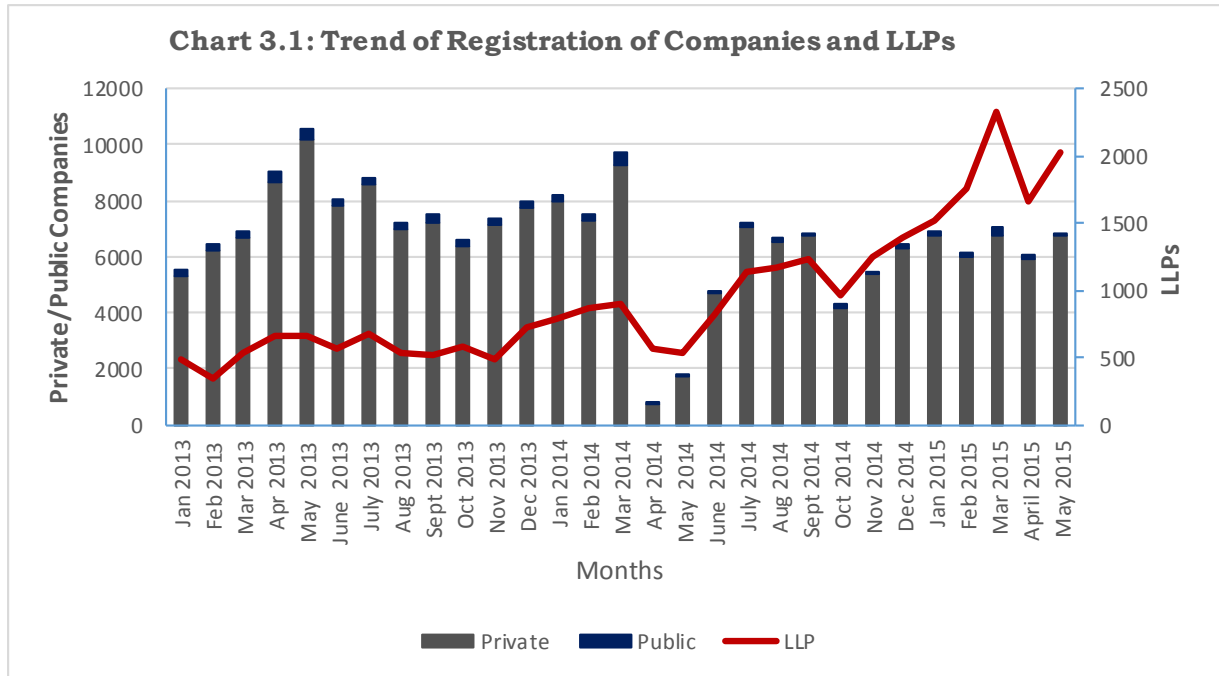
6. Up to 31st May, 2015, a total number of 2,773 One Person Company (OPC) were registered with collective authorized capital of Rs. 65.90 crore. Economic activity wise classification of OPC up to 31<sup>st</sup> May, 2015 reveals that highest number of OPC are in Business Services (1,516) followed by Community, personal & Social Services (434), Manufacturing (235) and Trading (228) (**Chart 2.1**). During the month of May, 2015, a total of 290 OPC were registered with authorized capital of Rs. 7.73 crore. Economic activity wise classification of OPC during the month reveals that highest number of 164 OPC were registered in Business Services, followed by 41 in Community, personal & Social Services and 28 in Manufacturing (**Table 2.1**). Highest number of 59 OPC were registered in Delhi (20.34 %) followed by 58 in Maharashtra (20.00 %) and 28 in Uttar Pradesh (09.66 %) during the month of May, 2015 (**Table-6.1**).



*'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.*

### **III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs**

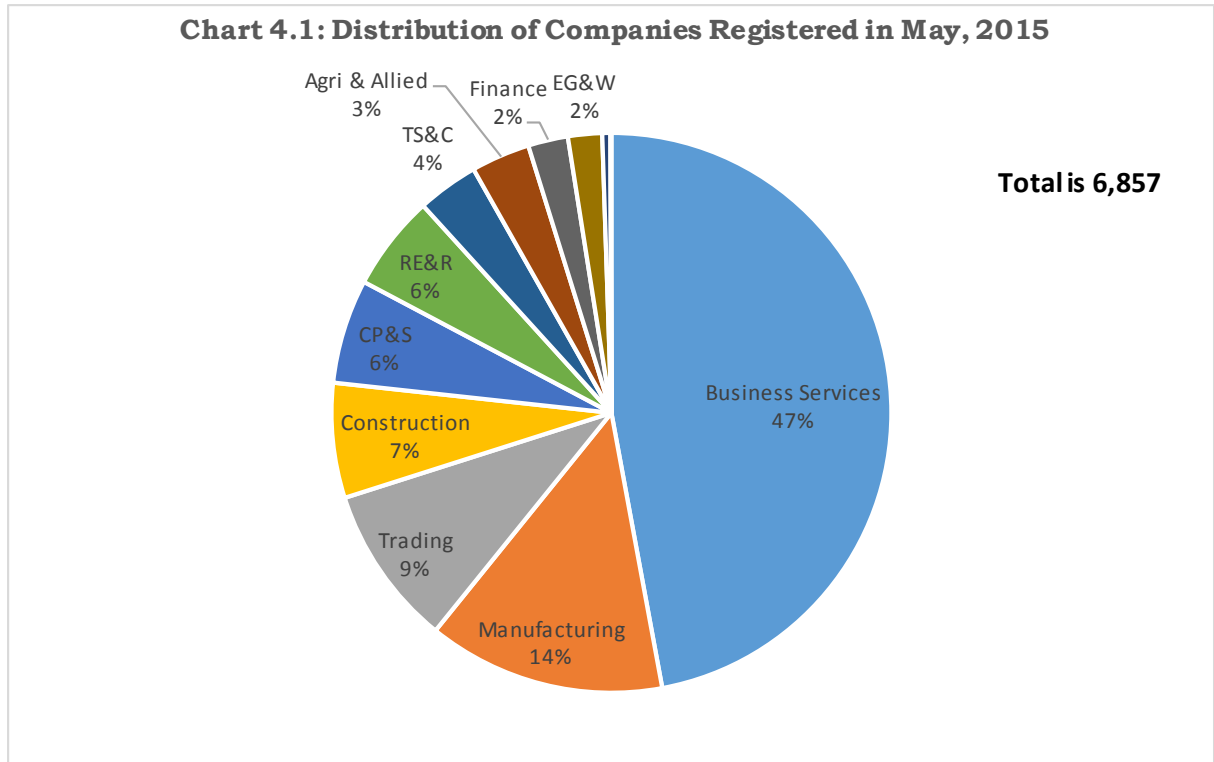
7. An analysis of registration of new companies during January 2013 to May 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 6,857 companies were registered in May 2015 as compared to 1,789 in May, 2014. A slight increase in registration of companies has been witnessed in May, 2015 over the previous month. An increasing trend is observed in monthly registration of LLPs in last few months with maximum registration of 2,334 LLPs in March, 2015. (**Table 3.1**). Registration of new companies as well as LLPs has picked-up since April 2014, although a dip was witnessed in October 2014 and April 2015.



#### **IV. REGISTRATION OF NEW COMPANIES DURING MAY, 2015**

8. During the month of May, 2015, a total of 6,857 companies were registered with collective authorized capital of Rs. 3,168.56 crore. Of them 6,822 companies were registered as Companies Limited by Shares with authorized capital of Rs. 3,168.34 crore; 34 companies were registered as Limited by Guarantees with authorized capital of Rs. 17.00 lakh; 1 company were registered as Unlimited Company with authorized capital of Rs. 5.00 lakh. **(Table-4.1).**

9. Economic-activity wise classification of companies registered during May, 2015 **(Table-4.2 and Chart 4.1)** reveals that the predominant share of companies are in Business Services (3,229) followed by Manufacturing (941), Trading (636), Construction (455) and Community, personal & Social Services (413).

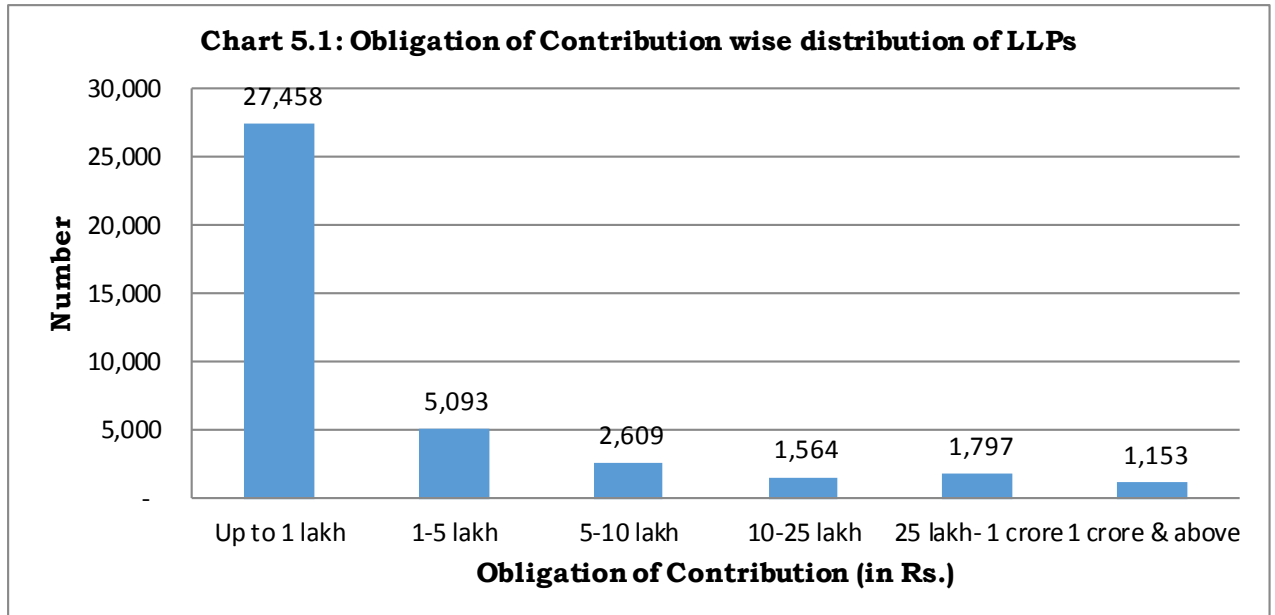


*'M&Q'* is Mining & Quarrying, *'EG&W'* is Electricity, Gas and Water, *'TS&C'* is Transport, Storage and Communication, *'CP&S'* is Community, personal & Social Services, *'RE&R'* is Real Estate and Renting

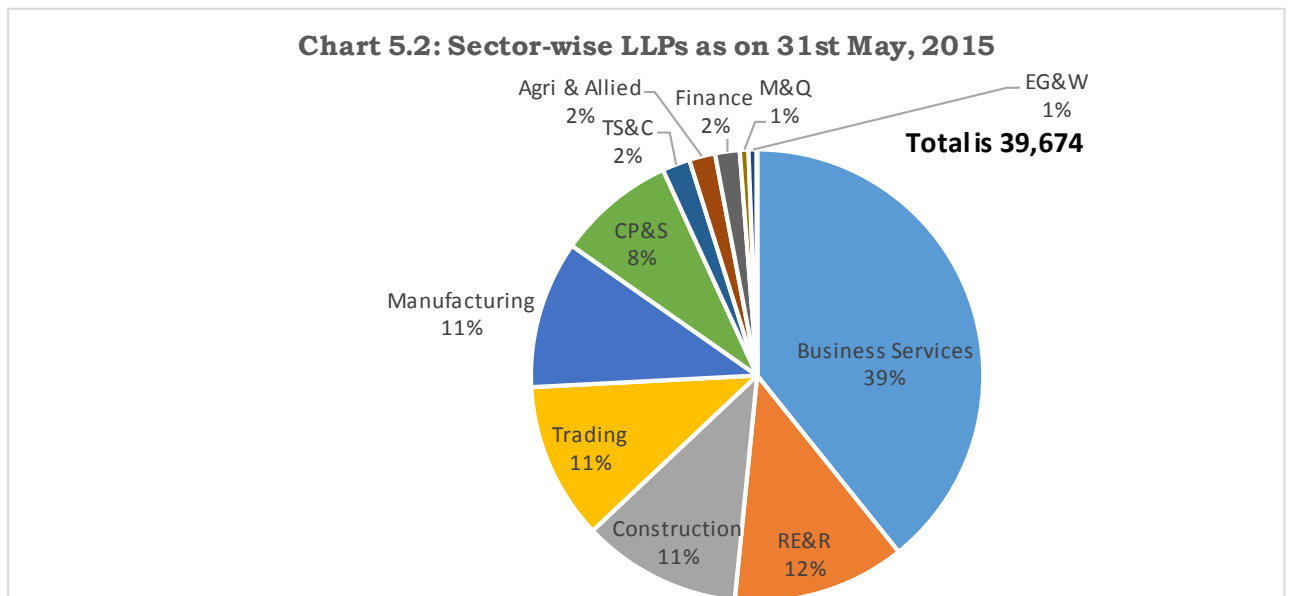
10. During May, 2015, 1,421 (20.72%) companies were registered in Maharashtra, followed by 1,261 (18.39%) in Delhi, and 609(08.88%) in Uttar Pradesh (**Table-4.3**).

#### **V. Limited Liability Partnerships (LLP) and Foreign Companies**

11. As on 31<sup>st</sup> May, 2015, a total number of 40,158 LLPs were registered in the country and 39,674 of them were active. About 82.05 % active LLPs (32,551 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 2.91% (1,153 in number) of LLPs have obligation of contribution of above Rs.1 crore each (**Table-5.1 and Chart 5.1**).



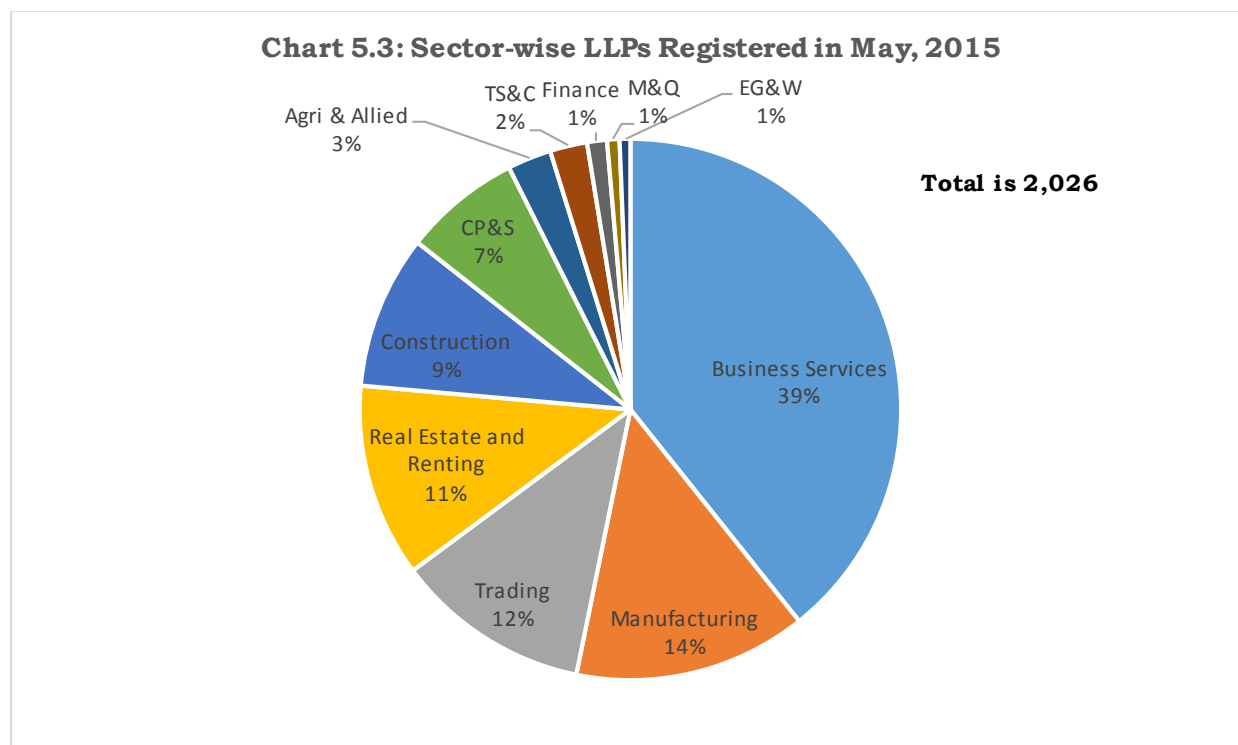
12. Broad economic sector wise classification of active LLPs as on 31<sup>st</sup> May, 2015 reveals that Service sector account for 29,762 LLPs, followed by Industry and Agriculture sectors accounting for 9,175 and 737 respectively. Economic-activity wise classification of active LLPs as on 31<sup>st</sup> May, 2015 reveals that a large number of LLPs are in Business Services (15,566) followed by Real Estate & Renting (4,900), Construction (4,513) and Trading (4,451) (**Table-5.2 and Chart 5.2**).



'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

13. A total of 2,026 Limited Liability Partnerships (LLPs) were registered during May, 2015 with collective obligation of contribution of Rs. 216.23 crore. Economic activity wise classification of LLPs during the month reveals that highest number

of 796 LLPs were registered in Business Services, followed by 282 in Manufacturing and 236 in Trading (**Table-5.3 and Chart 5.3**). Highest number of 820 LLPs were registered in Maharashtra (40.47 %) followed by 261 in Delhi (12.88 %) during the month of May, 2015 (**Table-6.1**).



*'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.*

### **Foreign Companies**

14. As on 31<sup>st</sup> May, 2015, a total of 3,312 foreign companies were doing business in India. During the month of April, 2015, 10 foreign companies were registered in India including 4 in Maharashtra, 3 in Delhi, 1 each Haryana, Karnataka and Punjab. Out of these 10 foreign companies, 7 were registered under Business Services, 1 each in Trading, Mining & Quarrying, and Transport, Storage & Communications.

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<b>Table 1.1 Summary Statement on Companies in India as on 31<sup>st</sup> May, 2015</b>		
<b>1</b>	<b>Companies Registered as on 31st May, 2015</b>	<b>1,472,179</b>
2	Number of Closed Companies	272,242
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,336
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	241,430
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	15,686
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	4,790
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	271
4	Number of Companies not having not filed statutory annual filings consecutively for three years	139,224
5	Number of Companies under Liquidation	5,309
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	23,721
7	Number of Companies lying AIPG (Active in Progress)	178
	<b>Number of Active companies</b>	<b>1,031,234</b>
	Of which	
	Companies Limited by Shares	10,24,769
	Companies Limited by Guarantees	6,069
	Unlimited Companies	396

**Note:**

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

<b>Table 1.2 : Active Companies Limited by Shares as on 31<sup>st</sup> May, 2015</b>				
<b>Sl. No.</b>	<b>Companies Limited by Shares</b>	<b>Government</b>	<b>Non-Government</b>	<b>Total</b>
1.	Public Limited	1,078	62,077	63,155
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	68	69,99	7,067
<i>ii</i>	<i>Unlisted</i>	1,010	55,078	56,088
2.	Private Limited	370	9,61,244	9,61,614
	Of which			
	One Person Company	-	2,773	2,773
	<b>Total</b>	<b>1,448</b>	<b>10,23,321</b>	<b>10,24,769</b>

**Table 1.3: Authorized Capital-wise Active Companies as on 31<sup>st</sup> May, 2015**  
(Authorized Capital in Rs. Crore)

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	350,986	3,467.27	1,598	1.30	352,584	3,468.56
2	Above 1 lakh to 5 lakh	187,700	7,929.22	9,705	483.52	197,405	8,412.74
3	Above 5 lakh to 10 lakh	122,287	11,953.76	5,861	558.12	128,148	12,511.87
4	Above 10 lakh to 25 lakh	86,994	18,024.17	5,197	1,135.22	92,191	19,159.38
5	Above 25 lakh to 50 lakh	70,986	30,695.08	5,205	2,370.93	76,191	33,066.01
6	Above 50 lakh to 1 crore	59,129	52,559.85	7,667	7,216.24	66,796	59,776.09
7	Above 1 crore to 2 crore	34,488	57,134.02	5,201	8,928.57	39,689	66,062.58
8	Above 2 crore to 5 crore	31,536	114,432.56	8,289	32,698.19	39,825	147,130.75
9	Above 5 crore to 10 crore	10,515	82,614.20	5,760	45,873.53	16,275	128,487.73
10	Above 10 crore to 25 crore	6,530	108,315.73	4,899	83,765.47	11,429	192,081.20
11	Above 25 crore to 100 crore	3,839	190,440.03	3,518	183,384.05	7,357	373,824.08
12	Above 100 crore to 500 crore	1,168	250,164.75	1,191	258,481.51	2,359	508,646.26
13	Above 500 crore to 1000 crore	136	103,359.39	232	184,095.71	368	287,455.10
14	Above 1000 crore	131	506,641.38	486	2,195,792.96	617	2,702,434.34
<b>Total</b>		<b>966,425</b>	<b>1,537,731.40</b>	<b>64,809</b>	<b>3,004,785.32</b>	<b>1,031,234</b>	<b>4,542,516.72</b>

**Table 1.4: State/UT-wise Status of Companies Registered as on 31st May, 2015**

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	261	5	46	-	-	-	2	208
2	Andhra Pradesh	21,566	2,200	5,387	-	53	186	5	13,735
3	Arunachal Pradesh	490	234	8	-	2	61	1	184
4	Assam	9,308	2,733	174	-	14	1,238	-	5,149
5	Bihar	19,996	2,435	1,210	6	43	3,341	4	12,957
6	Chandigarh	12,746	4,028	1,099	1	69	63	-	7,486
7	Chhattisgarh	7,571	1,053	244	1	1	38	1	6,233
8	Dadra & Nagar Haveli	440	45	44	-	-	9	-	342
9	Daman and Diu	314	60	22	1	1	35	-	195
10	Delhi	274,681	45,982	28,161	78	691	1,457	24	198,288
11	Goa	7,383	1,422	442	-	11	631	-	4,877
12	Gujarat	81,777	14,711	10,849	10	570	2,760	4	52,873
13	Haryana	26,669	2,668	2,167	32	31	162	2	21,607
14	Himachal Pradesh	4,780	1,138	411	1	20	128	-	3,082
15	Jammu and Kashmir	4,046	611	978	-	15	73	-	2,369
16	Jharkhand	9,069	1,093	614	-	12	780	1	6,569
17	Karnataka	79,543	15,662	7,856	13	456	1,004	11	54,541
18	Kerala	38,209	10,314	2,210	27	297	318	6	25,037
19	Lakshadweep	13	-	2	-	-	-	-	11
20	Madhya Pradesh	30,002	7,537	1,334	2	65	169	1	20,894
21	Maharashtra	297,184	42,260	33,882	31	1,307	2,278	68	217,358
22	Manipur	406	153	17	-	-	36	1	199
23	Meghalaya	938	321	13	-	1	68	-	535
24	Mizoram	97	53	7	-	-	7	-	30
25	Nagaland	479	264	25	-	1	34	-	155
26	Odisha	18,569	5,564	567	3	64	215	-	12,156
27	Puducherry	2,761	1,156	227	-	8	2	1	1,367
28	Punjab	26,307	8,600	2,014	4	114	143	-	15,432
29	Rajasthan	46,152	7,754	1,389	4	70	2,254	2	34,679
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	115,451	28,114	15,415	17	286	1,736	19	69,864
32	Telangana	77,908	7,260	17,200	1	223	742	17	52,465
33	Tripura	335	83	5	-	-	38	-	209
34	Uttar Pradesh	66,390	11,565	4,332	10	214	1,176	6	49,087
35	Uttarakhand	4,736	769	81	-	14	260	1	3,611
36	West Bengal	185,602	44,395	792	29	656	2,279	1	137,450
<b>Total</b>		<b>1,472,179</b>	<b>272,242</b>	<b>139,224</b>	<b>271</b>	<b>5,309</b>	<b>23,721</b>	<b>178</b>	<b>1,031,234</b>

**Note:**

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Sikkim is not covered under the Companies Act, 1956.

**Table 1.5: Economic Activity-wise Active Companies as on 31<sup>st</sup> May, 2015**

**(Authorized Capital in Rs. Crore)**

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>23,903</b>	<b>16,823.83</b>	<b>2,860</b>	<b>32,750.56</b>	<b>26,763</b>	<b>49,574.38</b>
<b>II</b>	<b>Industry</b>	<b>323,275</b>	<b>755,640.75</b>	<b>25,657</b>	<b>1,670,583.61</b>	<b>348,932</b>	<b>2,426,224.36</b>
<b>1</b>	<i>Manufacturing</i>	198,464	425,388.53	17,762	629,716.30	216,226	1,055,104.83
i	<i>Food stuffs</i>	24,384	44,397.97	2,487	33,112.14	26,871	77,510.11
ii	<i>Leather &amp; products thereof</i>	2,480	3,176.26	179	1,844.17	2,659	5,020.43
iii	<i>Machinery &amp; Equipments</i>	46,585	152,705.69	3,279	268,702.12	49,864	421,407.82
iv	<i>Metals &amp; Chemicals, and products thereof</i>	72,432	166,458.46	7,703	260,171.75	80,135	426,630.21
v	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	12,979	11,689.16	841	14,186.50	13,820	25,875.67
vi	<i>Textiles</i>	27,939	31,199.87	2,626	40,134.71	30,565	71,334.58
vii	<i>Wood Products</i>	2,311	3,115.93	175	1,131.93	2,486	4,247.85
viii	<i>Others</i>	9,354	12,645.19	472	10,432.97	9,826	23,078.17
<b>2</b>	<i>Construction</i>	101,819	183,655.87	5,396	221,450.55	107,215	405,106.41
<b>3</b>	<i>Electricity, Gas &amp; Water companies</i>	11855	116,968.01	1,756	762,210.76	13,611	879,178.76
<b>4</b>	<i>Mining &amp; Quarrying</i>	11,137	29,628.35	743	57,206.01	11,880	86,834.35
<b>III</b>	<b>Services</b>	<b>597,358</b>	<b>731,849.63</b>	<b>34,205</b>	<b>1,137,518.37</b>	<b>631,563</b>	<b>1,869,368.00</b>
<b>1</b>	<i>Business Services</i>	249,676	258,091.81	10,004	414,351.11	259,680	672,442.92
<b>2</b>	<i>Trading</i>	145,063	141,816.57	6,354	109,201.26	151,417	251,017.82
<b>3</b>	<i>Real Estate and Renting</i>	70,855	64,110.54	3,964	32,017.41	74,819	96,127.96
<b>4</b>	<i>Community, personal &amp; Social Services</i>	60,303	64,767.08	3,857	116,586.73	64,160	181,353.82
<b>5</b>	<i>Finance</i>	39,525	155,061.69	8,438	232,260.17	47,963	387,321.85
<b>6</b>	<i>Transport, storage and Communications</i>	31,300	45,600.27	1,450	192,398.61	32,750	237,998.87
<b>7</b>	<i>Insurance</i>	636	2,401.68	138	40,703.08	774	43,104.76
<b>IV</b>	<b>Others</b>	<b>21,889</b>	<b>33,417.20</b>	<b>2,087</b>	<b>163,932.78</b>	<b>23,976</b>	<b>197,349.97</b>
<b>Total</b>		<b>966,425</b>	<b>1,537,731.40</b>	<b>64,809</b>	<b>3,004,785.32</b>	<b>1,031,234</b>	<b>4,542,516.72</b>

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

**Table 2.1: Economic Activity-wise One Person Company**  
(Authorized Capital in Rs. Lakh)

Sl. No.	Economic Activity	Up to 31.05.2015		During May, 2015	
		Number	Authorized Capital	Number	Authorized Capital
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>48</b>	<b>143.00</b>	<b>8</b>	<b>16.00</b>
<b>II</b>	<b>Industry</b>	<b>381</b>	<b>1,278.50</b>	<b>38</b>	<b>175.00</b>
1	Manufacturing	235	754.50	28	112.00
2	Construction	112	401.00	8	35.00
3	Electricity, Gas & Water companies	17	78.00	2	28.00
4	Mining & Quarrying	17	45.00	0	0.00
<b>III</b>	<b>Services</b>	<b>2,343</b>	<b>5,158.25</b>	<b>244</b>	<b>581.50</b>
1	Business Services	1,516	3,180.50	164	389.50
2	Trading	228	573.00	19	49.00
3	Real Estate and Renting	67	201.50	7	26.00
4	Community, personal & Social Services	434	959.25	41	86.00
5	Finance	22	78.00	2	2.00
6	Transport, storage and Communications	76	166.00	11	29.00
<b>IV</b>	<b>Others</b>	<b>1</b>	<b>10.00</b>	<b>-</b>	<b>-</b>
<b>Total</b>		<b>2,773</b>	<b>6,589.75</b>	<b>290</b>	<b>772.50</b>

**Table 3.1: Number of Companies and LLPs Registered during the months**

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
<b>1</b>	<b>Company Limited by Shares</b>	<b>8</b>	<b>25,072.00</b>	<b>6,814</b>	<b>291,761.87</b>	<b>6,822</b>	<b>316,833.87</b>
i	OPC	-	-	290	772.50	290	772.50
ii	Private	4	12.00	6398	286,681.37	6,402	286,693.37
iii	Public	4	25,060.00	126	4308.00	130	29,368.00
<b>2</b>	<b>Company Limited by Guarantee</b>	<b>1</b>	<b>-</b>	<b>33</b>	<b>17.00</b>	<b>34</b>	<b>17.00</b>
i	Private	1	-	31	17.00	32	17.00
ii	Public	-	-	2	0.00	2	-
<b>3</b>	<b>Unlimited Company</b>	<b>-</b>	<b>-</b>	<b>1</b>	<b>5.00</b>	<b>1</b>	<b>5.00</b>
i	Private	-	-	1	5.00	1	5.00
ii	Public	-	-	-	-	-	-
<b>Total</b>		<b>9</b>	<b>25,072.00</b>	<b>6,848</b>	<b>291,783.87</b>	<b>6,857</b>	<b>316,855.87</b>

**Table 4.2: Activity-wise New Companies Registered during May, 2015 (Authorized Capital in Rs. Lakhs)**

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		Number	Authorized Capital
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital		
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>1.00</b>	<b>1.00</b>	<b>-</b>	<b>-</b>	<b>226</b>	<b>2,182.00</b>	<b>6</b>	<b>50.00</b>	<b>233</b>	<b>2,233.00</b>
<b>II</b>	<b>Industry</b>	<b>-</b>	<b>-</b>	<b>1</b>	<b>15,000.00</b>	<b>1,528</b>	<b>209,161.12</b>	<b>34</b>	<b>2,210.00</b>	<b>1,563</b>	<b>424,741.66</b>
1	Manufacturing	-	-	-	-	928	198,030.54	13	340.00	941	198,370.54
i	Food stuffs	-	-	-	-	175	3,322.70	4	165.00	179	3,487.70
ii	Leather & products thereof	-	-	-	-	14	261.00	1	5.00	15	266.00
iii	Machinery & Equipments	-	-	-	-	216	3,835.40	3	40.00	219	3,875.40
iv	Metals & Chemicals, and products thereof	-	-	-	-	268	185,752.95	3	115.00	271	185,867.95
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	62	1,575.00	-	-	62	1,575.00
vi	Textiles	-	-	-	-	129	2,607.00	2	15.00	131	2,622.00
vii	Wood Products	-	-	-	-	6	44.00	-	-	6	44.00
viii	Others	-	-	-	-	58	632.49	-	-	58	632.49
2	Construction	-	-	1	15,000.00	443	5,716.83	11	355.00	455	21,071.83
3	Electricity, Gas & Water Companies	-	-	-	-	127	4,515.75	8	1,035.00	135	5,550.75
<b>4</b>	<b>Mining &amp; Quarrying</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>30</b>	<b>898.00</b>	<b>2</b>	<b>480.00</b>	<b>32</b>	<b>1,378.00</b>
<b>III</b>	<b>Services</b>	<b>4</b>	<b>11.00</b>	<b>3</b>	<b>10,060.00</b>	<b>4,963</b>	<b>76,106.76</b>	<b>88</b>	<b>2,048.00</b>	<b>5,061</b>	<b>88,251.73</b>
1	Business Services	2	5.00	1	10.00	3,199	56,186.36	27	896.00	3,229	57,097.36
2	Trading	-	-	-	-	621	4,742.20	15	142.00	636	4,884.20
3	Community, personal & Social Services	-	-	2	10,050.00	407	4,401.52	4	15.00	413	14,466.52
4	Real Estate and Renting	-	-	-	-	369	3,855.15	9	65.00	378	3,920.15
5	Transport, storage and Communications	-	-	-	-	239	4,082.50	4	115.00	243	4,197.50
6	Finance	2	6.00	-	-	127	2,752.00	29	815.00	158	3,573.00
7	Insurance	-	-	-	-	4	113.00	-	-	4	113.00
<b>Total</b>		<b>5</b>	<b>12.00</b>	<b>4</b>	<b>25,060.00</b>	<b>6,717</b>	<b>287,449.87</b>	<b>128</b>	<b>4,308.00</b>	<b>6,857</b>	<b>515,226.39</b>

Table 4.3: State/UT-wise Registration of Companies during May, 2015

(Authorized Capital in Rs. Lakhs)

Sl. No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public			
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A&N Islands	-	-	-	-	5	18.00	-	-	5	18.00
2	Andhra Pradesh	-	-	-	-	170	2,765.00	2	5.00	172	2,770.00
3	Assam	-	-	-	-	16	1,006.00	-	-	16	1,006.00
4	Bihar	-	-	-	-	124	852.00	5	645.00	129	1,497.00
5	Chandigarh	-	-	-	-	43	357.00	-	-	43	357.00
6	Chhattisgarh	-	-	-	-	26	414.70	-	-	26	414.70
7	Dadar Nagar Haveli	-	-	-	-	1	1.00	1	5.00	2	6.00
8	Delhi	-	-	1	15,000.00	1,240	17,130.16	20	432.00	1,261	32,562.16
9	Goa	-	-	-	-	13	89.00	-	-	13	89.00
10	Gujarat	-	-	-	-	263	2,292.20	7	40.00	270	2,332.20
11	Haryana	-	-	-	-	296	4,743.02	4	225.00	300	4,968.02
12	Himachal Pradesh	-	-	-	-	28	39.00	2	10.00	30	49.00
13	Jammu and Kashmir	-	-	-	-	31	297.00	-	-	31	297.00
14	Jharkhand	-	-	-	-	64	853.00	-	-	64	853.00
15	Karnataka	-	-	-	-	546	32,146.28	-	-	546	32,146.28
16	Kerala	-	-	-	-	179	3,204.00	3	40.00	182	3,244.00
17	Lakshadweep	-	-	-	-	1	10.00	-	-	1	10.00
18	Madhya Pradesh	1	1.00	-	-	109	1,033.40	5	45.00	115	1,079.40
19	Maharashtra	-	-	-	-	1,406	13,906.04	15	685.00	1,421	14,591.04
20	Manipur	-	-	-	-	2	20.00	-	-	2	20.00
21	Nagaland	-	-	-	-	3	30.00	-	-	3	30.00
22	Orissa	-	-	-	-	83	728.00	1	100.00	84	828.00
23	Pondicherry	-	-	-	-	7	34.00	-	-	7	34.00
24	Punjab	-	-	-	-	74	220.00	3	71.00	77	291.00
25	Rajasthan	-	-	-	-	183	470.00	6	1,120.00	189	1,590.00
26	Tamil Nadu	-	-	-	-	473	186,719.25	7	245.00	480	186,964.25
27	Telangana	4	11.00	2	10,050.00	409	6,901.30	2	15.00	417	16,977.30
28	Uttar Pradesh	-	-	-	-	580	4,676.50	29	280.00	609	4,956.50
29	Uttarakhand	-	-	-	-	29	112.00	3	230.00	32	342.00
30	West Bengal	-	-	1	10.00	316	6,408.03	13	115.00	330	6,533.03
<b>Total</b>		<b>5</b>	<b>12.00</b>	<b>4</b>	<b>25,060.00</b>	<b>6,720</b>	<b>287,475.87</b>	<b>128</b>	<b>4,308.00</b>	<b>6,857</b>	<b>316,855.87</b>

<b>Table 5.1: Obligation of Contribution wise Active LLPs as on 31st May, 2015</b>			
<b>Sl. No.</b>	<b>Obligation of Contribution Range</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
1	Up to 1 lakh	27,458	21,644.26
2	Above 1 lakh to 5 lakh	5,093	17,248.15
3	Above 5 lakh to 10 lakh	2,609	24,032.58
4	Above 10 lakh to 25 lakh	1,564	29,036.90
5	Above 25 lakh to 50 lakh	1,008	40,952.56
6	Above 50 lakh to 1 crore	789	67,936.09
7	Above 1 crore to 2 crore	373	57,644.85
8	Above 2 crore to 5 crore	395	135,460.78
9	Above 5 crore to 10 crore	172	135,886.90
10	Above 10 crore to 25 crore	102	168,219.52
11	Above 25 crore to 100 crore	97	508,734.24
12	Above 100 crore	14	420,598.12
<b>Total</b>		<b>39,674</b>	<b>1,627,394.97</b>

**Note:** Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

<b>Table 5.2: Economic Activity-wise Active LLPs as on 31st May, 2015</b>			
<b>Sl. No.</b>	<b>Economic Activity</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>737</b>	<b>24,031.26</b>
<b>II</b>	<b>Industry</b>	<b>9,175</b>	<b>558,548.58</b>
1	Manufacturing	4,185	172,862.71
i	Food stuffs	682	29,941.59
ii	Leather & products thereof	81	1,302.80
iii	Machinery & Equipments	802	27,831.94
iv	Metals & Chemicals, and products thereof	1,072	75,617.96
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	393	7,814.49
vi	Textiles	691	14,667.28
vii	Wood Products	59	1,279.45
viii	Others	405	14,407.20
2	Construction	4,513	228,051.14
3	Electricity, Gas & Water Companies	233	151,994.49
4	Mining & Quarrying	244	5,640.24
<b>III</b>	<b>Services</b>	<b>29,762</b>	<b>1,044,815.13</b>
1	Business Services	15,566	398,327.95
2	Trading	4,451	257,043.26
3	Real Estate and Renting	4900	218,876.83
4	Community, personal & Social Services	3,348	69,245.05
5	Finance	698	92,338.31
6	Transport, storage and Communications	788	8,903.23
7	Insurance	9	68.50
<b>IV</b>	<b>Others</b>	<b>2</b>	<b>12.00</b>
<b>Total</b>		<b>39,674</b>	<b>1,627,394.97</b>



**Table 5.3: Economic Activity wise LLPs Registered during May, 2015**

<b>Sl. No.</b>	<b>Economic Activity</b>	<b>Number</b>	<b>Obligation of Contribution (in Rs Lakhs)</b>
<b>I</b>	<b>Agriculture and Allied Activities</b>	<b>53</b>	<b>597.32</b>
<b>II</b>	<b>Industry</b>	<b>496</b>	<b>9,818.56</b>
1	<i>Manufacturing</i>	282	7,518.90
i	<i>Food stuffs</i>	53	2,765.31
ii	<i>Leather &amp; products thereof</i>	4	4.00
iii	<i>Machinery &amp; Equipments</i>	59	1,704.51
iv	<i>Metals &amp; Chemicals, and products thereof</i>	59	1,348.88
v	<i>Paper &amp; Paper products, Publishing, printing and reproduction of recorded media</i>	36	133.75
vi	<i>Textiles</i>	52	439.48
vii	<i>Wood Products</i>	2	51.00
viii	<i>Others</i>	17	1,071.97
2	<i>Construction</i>	186	2,103.53
3	<i>Electricity, Gas &amp; Water Companies</i>	13	30.10
4	<i>Mining &amp; Quarrying</i>	15	166.02
<b>III</b>	<b>Services</b>	<b>1,477</b>	<b>11,206.77</b>
1	<i>Business Services</i>	796	4,485.50
2	<i>Trading</i>	236	2,089.76
3	<i>Community, personal &amp; Social Services</i>	142	459.43
4	<i>Real Estate and Renting</i>	234	2,767.33
5	<i>Transport, storage and Communications</i>	45	1,356.80
6	<i>Finance</i>	24	47.95
<b>Total</b>		<b>2,026</b>	<b>21,622.64</b>

**Note:** Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

**Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during May, 2015**

<b>Sl. No.</b>	<b>State/UT</b>	<b>OPC</b>	<b>LLP</b>	<b>Foreign Companies</b>
1	A&N Islands	-	1	-
2	Andhra Pradesh	6	25	-
3	Arunachal Pradesh	-	-	-
4	Assam	1	5	-
5	Bihar	8	8	-
6	Chandigarh	1	8	-
7	Chhattisgarh	1	2	-
8	Dadra & Nagar Haveli	-	1	-
9	Daman and Diu	-	1	-
10	Delhi	59	261	3
11	Goa	-	6	-
12	Gujarat	12	145	-
13	Haryana	12	44	1
14	Himachal Pradesh	1	-	-
15	Jammu and Kashmir	2	2	-
16	Jharkhand	3	7	-
17	Karnataka	24	124	1
18	Kerala	3	55	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	5	30	-
21	Maharashtra	58	820	4
22	Manipur	-	-	-
23	Meghalaya	-	1	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	8	14	-
27	Puducherry	-	-	-
28	Punjab	4	17	1
29	Rajasthan	14	99	-
30	Sikkim	-	-	-
31	Tamil Nadu	15	53	-
32	Telangana	13	71	-
33	Tripura	-	-	-
34	Uttar Pradesh	28	101	-
35	Uttarakhand	2	3	-
36	West Bengal	10	122	-
<b>Total</b>		<b>290</b>	<b>2,026</b>	<b>10</b>

